

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. No.99 of 1996  
(CR No.9052-W/83)

Date of Order : 4.2.1998

Present : HON'BLE DR. B.C. SARMA, MEMBER (A)

HON'BLE MR. D. PURKAYASTHA, MEMBER (J)

R. P. SONAR

VS

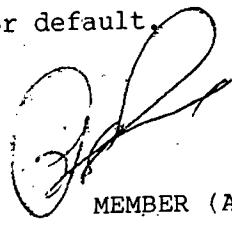
1. The General Manager, E. Rly. Calcutta
2. The Divnl. Rly. Manager, E. Rly. Dist. Howrah
3. The Divnl. Personnel Officer, E. Rly. Howrah
4. The Asstt. Engineer, E.Rly. Dist. Birbhum.

For applicant(s) : None

For respondents : None

When the matter was called for the second time at 4.08 PM none appears for the applicant. We find that after the matter was transferred to this Tribunal a notice was issued by Registered post on both the parties intimating the next date of hearing. Despite that none appears for the applicant today and also on 25.11.97. Even on earlier dates none appears for the applicant. We are, therefore, satisfied that the applicant is no longer interested in prosecuting the matter. The application is, therefore, dismissed for default.

MEMBER (J)!

  
MEMBER (A)